

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/230/2020 IN MA/694/2019 IN CP/64/IB/2018
NAME OF PETITIONER : The Assistant Provident Fund Commissioner &
Recovery Officer, Employee Provident Fund Organisation
NAME OF RESPONDENT : Ms.Satya Devi Alamuri, (Liquidator)
M/S G B Engineering Enterprises Pvt Ltd & 7 Others
SECTION : Sec 60(5) Of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **31.05.2021**.



Court Officer

MS